

ऋणकर्त्ताओं को, 6,500.00 रुपये तक के अग्रिम चार प्रतिशत प्रति वर्ष की रियायती दर पर प्रदान करते हैं, भले ही उनके पास पेश करने के लिए किसी भी मूल्य की कोई ठोस जमानत मौजूद न हो अथवा वे कोई प्रतिभूति गारण्टी पेश न कर सकते हों, बशर्ते कि वे योजना में वर्णित मान-दण्डों को पूरा करते हों।

बैंकों से यह भी कहा गया है कि शिल्पकारों, ग्रामीण कुटीर उद्योगों के सम्बन्ध में एक शिल्पकार या एक ग्रामीण या कुटीर इकाई को उपस्कर के लिए वित्त या कार्यकारी पूंजी या दोनों के लिए 25,000.00 रुपये तक के बैंक ऋण एक सम्मिश्रण ऋण के रूप में मंजूर किये जाने चाहिए और बैंकों को ऐसे ऋणों के लिए मार्जिन, साम्प्रतिश्वक प्रतिभूति या गारण्टी पर जोर नहीं देना चाहिए।

#### Separate Domestic Terminal at Meenambakkam Airport

6304. SHRI K. RAMAMURTHY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to have a separate domestic terminal in Meenambakkam Airport;

(b) if so, the details of this scheme and when it will be commissioned;

(c) the reason for the dropping of developing Madurai Airport runway for servicing Boeing Aircraft; and

(d) by what time the airport in Vagaikulam near Tuticorin would be commissioned?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Construction of a new Domestic Terminal Complex at Madras airport at an estimated cost of Rs. 10.04 crores has been approved by the Government. This project is likely to be completed by 1983-84. Scope of the project includes:

(i) Construction of domestic terminal building with a peak hour handling capacity of 1207 arriving and departing passengers;

(ii) Construction of associated apron area, apron lights and refueling system;

(iii) Construction of taxi-links, ground support equipment, parking area; and

(iv) Construction of approach roads and car park area for the new terminal.

(c) The proposal for strengthening Madurai airport runway for Boeing 737 aircraft has been deferred due to paucity of funds.

(d) There are no plans at present to construct an airport in Vagaikulam near Tuticorin.

#### Export of Eggs

6305. SHRI T. DAMODAR REDDY: Will the Minister of COMMERCE be pleased to state:

(a) the quantity and value of export of eggs from India during the last two years, year-wise; and

(b) names of the main exporters of eggs and the names of importing countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN):

(a) The quantity and value of export of eggs from India during the last two years was as under:

Year	Qty (Hundred)	Value (Rs in lakhs)
1978-79	28,388	14.03
1979-80	52,516	20.51

(April 79 to January 80)

(b) A statement of exporters of eggs from India is attached. The importing countries are Kuwait, Bahrain, Dubai, P. D. RY, Doha and Saudi Arabia.

**Statements***Names of exporters of eggs*

1. M/s. Venkateshware Hatcheries, Poona.
2. M/s. Zenith Tin Works, Bombay.
3. M/s. Allanasons Pvt. Ltd., Bombay.
4. M/s. Arbor Acres Farm India Ltd., New Delhi.
5. M/s. Clare Exports, Bombay.
6. M/s. Essex Farms Pvt. Ltd., New Delhi.
7. M/s. Modern International, Bombay.
8. M/s. M.J. Duraji & Bros., Bombay.
9. M/s. Nadem International, Bombay.
10. M/s. Eastern Exports, Delhi.
11. M/s. Blue Star Ltd., Bombay.
12. M/s. Shantilal Negindas, Bombay.
13. M/s. Hindustan Gold Storage, Bombay.
14. M/s. Universal Imports Exports, Bombay.
15. M/s. Srichand Hariram, Bombay.
16. M/s. Diamond Laboratories, Bombay.
17. M/s. Nitin Trading Co., Bombay.

**Gold Refinery in Ahmedabad**

6306. SHRI HIRA LAL R. PARMAR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Central Government had approved a gold refinery in Ahmedabad; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) and (b) The Government proposes to set up gold refineries (to be run by Government) in certain important cities, including Ahmedabad. The details are being worked out.

**News-item Captioned "Textile Import Licences Delay Exporters to Italy Suffer Heavy Loss"**

6307. SHRI ARIF MOHAMMAD KHAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to a news-item captioned "Textile import licences delay—Exporters to Italy suffer heavy loss—Exporters to Italy suffer heavy loss published in "Financial Express" dated March 9, 1981; and

(b) the reasons for delay and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) and (b) The Government of seized of the problem of delay in the issue of Import Licences by the Italian